

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

C.P.(IB)-03(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.03.2018

NAME OF THE PARTIES:

Wealthtree Advisors Pvt. Ltd.

v/s.

Prothom Industries India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & B Code 2016.

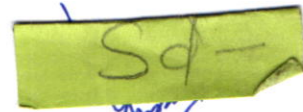
ORDER

The Counsel for the Petitioner is present. None present from the side of Corporate Debtor.

For the Petitioner has not filed affidavit serving notice upon the Corporate Debtor by substituted service, giving paper publication, list this matter for filing an affidavit on 17.04.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)

